

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

TP 134 of 2016 (CP 65 of 2016) With
IA 109 of 2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2020

Name of the Company:

Sandeep J Dave
V/s
Environmental Project Mgt Pvt Ltd & Ors

Section:

Section 397-398 of Companies Act

ORDER

Learned PCS Mr. Jatin Kapadia appeared for the Environmental Proj.

The matter stands adjourned to 07.12.2020 for further consideration.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of October 2020.